

(c) whether Government take the guarantee for the full safety of the life and properties of the Kashmiri Hindus, if so, the details of the safety measures to be taken in this regard; and

(d) whether Government propose to give second thought on these orders and allow the migrants to seek shelter outside J & K for their safety?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMED SAYEED): (a) No, Sir.

(b) Does not arise.

(c) and (d). State Government are taking steps to improve the security environment with the help of additional forces provided by the Central Government. Measures have been also been taken to provide shelter and other facilities to needy families who have migrated to Jammu and to places outside Jammu & Kashmir.

#### **Bombay-Goa National Highway**

\*976. SHRI VAMANRAO MAHADIK: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Bombay-Goa National Highway was blocked a number of times due to landslides in hill region causing loss of lives and property;

(b) if so, the remedial steps proposed to be taken in this regard;

(c) whether there is any proposal for development of an alternative highway along the Bombay-Goa coast line for safety of transport and communication; and

(d) if so, the stage at which the proposal stands at President?

THE MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRISHNAN): (a) Yes, Sir. Bombay-Goa National Highway gets blocked sometimes during monsoon season in hilly regions in the State of Maharashtra. Loss of one human life only in the year 1988 has been reported on account of land-slide.

(b) Remedial measures such as construction of retaining walls, breast walls, plantation of trees and shrubs along the hills side slopes, benching, etc. are resorted to.

(c) No, Sir.

(d) Does not arise.

#### **Amendment to definition of Dowry Deaths and Injuries**

\*979. SHRI ARVIND NETAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal to amend the definition of Dowry Deaths and Injuries relating to dowry offences by bringing them equal to murder and attempt to murder respectively as defined in sections 302 and 307 of the IPC; and

(b) if so, the detail in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMED SAYEED): (a) No, Sir.

(b) Does not arise.

[*Translation*]

#### **Government Land to the Heirs of Securitymen Killed in Kashmir**

\*980. SHRI R.L.P. VERMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to provide Najul land (Government land) on priority basis as a gift to the heirs of the jawans and officers who have made supreme sacrifice in recent months in combatting tension in Jammu and Kashmir State;

(b) whether Government propose to establish a security belt of these nationalists on the entire border by providing them special facilities to establish small scale industries there;

(c) if so, by what time; and

(d) if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRIMUFTI MOHAMMED SAYEED): (a) It is for the State Government to consider this under the Jammu and Kashmir State laws and rules.

(b) No, Sir.

(c) Does not arise.

(d) On consideration of relevant factors, this would not not be practicable.

[English]

### Road Accidents

\*981. DR. A. K. PATEL: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the position of India amongst the countries of the World in respect of road accidents per thousand power driven vehicles;

(b) the rate of accidents of first ten countries leading in road accidents;

(c) the steps taken to bring down the rate of accidents in the country and the outcome thereof; and

(d) the action-plan drawn up in this regard and the target fixed for the current year?

THE MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRISHNAN): (a) and (b). On the basis of figures in the World Road Statistics, 1987, brought out by International Road Federation, Washington, the rate of road accidents for the 10 countries having the highest number of road accidents per 1000 vehicles, during 1986 which is the latest year for which figures are available is as follows:

<i>S. No.</i>	<i>Countries</i>	<i>Accident per 1000 vehicles</i>
1	2	3
1.	Mauritius	73.75
2.	Hongkong	48.15
3.	Kuwait	36.19
4.	India	19.70
5.	Tunisia	17.33
6.	South Africa	14.88